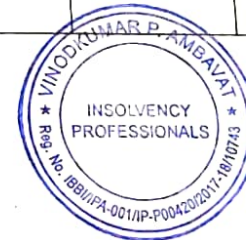


Name of the Corporate Debtor: Provogue Personal Care Private Limited; Date of Commencement of CIRP: 9th March, 2021;

List of Creditors as on 12<sup>th</sup> August, 2021

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	7,81,46,982.21	1	7,81,37,434.51	0	9,547.49	0	the difference between the amount claimed and amount admitted of Rs. 9547.49/- is due to variation in the interest calculation.  <i>Details of claims and Security Interest attached as Annexure - 1</i>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	1	24,34,690	1	24,34,690	0	0	0	<i>Details of claims attached as Annexure - 2</i>
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
	<b>Total</b>	<b>2</b>	<b>8,05,81,672.21</b>	<b>2</b>	<b>8,05,72,124.51</b>	<b>0</b>	<b>9,547.49</b>	<b>0</b>	



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 Provogue Personal Care Private Limited  
 IBBI/PA-001/IP-P00420/2017-18/10743

## ANNEXURE I

Name of the Corporate Debtor: Provogue Personal Care Private Limited; Date of Commencement of CIRP: 9th March, 2021;

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Amount in Rupees

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee				% voting share in CoC
1	Bank of India	22.03.2021	7,81,46,982.21	7,81,37,434.51	Secured Financial Claim	As per Annexure A	1. Mr. Akhil Chaturvedi - Net worth Rs. 9.72 crores as per CA certified N.W certificate as on 31.03.2012 2. Mr. Salil Chaturvedi - Net worth Rs. 11.14 crores as per CA certified N.W certificate as on 31.03.2012 3. Provogue India Limited - Net worth Rs. 560.24 crores as per audited financials as on 31.03.2013.	100	9547.49	0	The difference between the amount claimed and amount admitted of Rs. 9547.49/- is due to variation in the interest calculation.
<b>Total</b>			<b>7,81,46,982.21</b>	<b>7,81,37,434.51</b>				<b>100</b>	<b>9547.49</b>	<b>0</b>	



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## SECURITY INTEREST

**Annexure A**

Sr.No	SECURITY INTEREST
<b>Details of Security</b>	
<b>Primary Security</b>	
1	First charge by way of hypothecation of the Company's entire stock of raw materials, semi-finished goods and finished goods, consumable stores and spares and such other movables including book debts, bills whether documentary or clean, outstanding monies, receivables, both present and future, in a form and manner satisfactory to the Bank, ranking pari passu with other participating banks.
<b>Collateral Security</b>	
NIL	
<b>Personal and Corporate Guarantees</b>	
1	Mr. Akhil Chaturvedi (Personal Guarantee)
2	Mr. Salil Chaturvedi (Personal Guarantee)
3	M/s. Provogue (India) Limited (Corporate Guarantee)



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